

HIGH COURT FOR THE STATE OF TELANGANA AT HYDERABAD

ABSTRACT

PUBLIC SERVICES – T.J.M.S.S. – Chief Administrative Officers of District Courts (Category-1) – Transfers and Postings – Ordered.

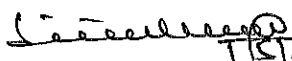
ROC.No.19/2026 - C.1

Dt. 01-05-2026

NOTIFICATION No.01/2026. C -1

The High Court for the State of Telangana, in exercise of the powers conferred under Article 235 of the Constitution of India read with Rule 26 of the Telangana Judicial Ministerial and Subordinate Service Rules, 2018 and all other powers enabling thereto, is pleased to order the following **transfers and postings**: -

Sl. No.	Name of the Promotee/Chief Administrative Officer	Posted to
1.	Smt. K. S. Shashikala, paper promote from the Unit of the Principal District and Sessions Judge, Medchal Malkajgiri District.	Chief Administrative Officer, IV Addl. District & Sessions Court-cum-IV Addl. MSJ-cum-I Addl. Family Court, L.B. Nagar. R.R. District (Vice Sri R. Narender Transferred)
2.	Sri R. Narender, Chief Administrative Officer, IV Addl. District & Sessions Court-cum-IV Addl. MSJ-cum-I Addl. Family Court, L.B. Nagar. R.R. District.	Chief Administrative Officer, Spl. Sessions Court for trial of cases under SCs/STs (POA) Act, 1989-cum-II Addl. Dist. & Sessions Court, Nizamabad (vice Sri R. Govind Rao transferred)
3	On relief Sri R. Govind Rao, Chief Administrative Officer, Spl. Sessions Court for trial of cases under SCs/STs (POA) Act, 1989-cum-II Addl. Dist. & Sessions Court, Nizamabad.	Chief Administrative Officer, Principal District Court, Nizamabad (vice Sri S. Chandra Mohan transferred)
4	Sri S. Chandra Mohan, Chief Administrative Officer, Principal District and Sessions Judge, Nizamabad	Chief Administrative Officer, Principal District & Sessions Court, Nirmal (vice Sri S.S.P. Srinivas transferred)


TJS/2026

5	Sri S.S.P. Srinivas , Chief Administrative Officer, Principal District & Sessions Court, Nirmal.	Chief Administrative Officer, Principal District & Sessions Court, Mahabubabad (vice Sri M. Kranthi Kumar Transferred)
6	Sri M. Kranthi Kumar , Chief Administrative Officer, Principal District & Sessions Court, Mahabubabad.	Chief Administrative Officer, I Additional District and Sessions Court, Suryapet (vice Sri P. Venkat Reddy transferred)
7	Sri P. Venkat Reddy , Chief administrative Officer, I Additional District and Sessions Court, Suryapet	Chief Administrative Officer, Special Sessions Court for trial of cases under SCs/STs (POA) Act, 1989-cum-VII Additional District & Sessions Court at Ranga Reddy District at L.B. Nagar, Hyderabad (post kept vacant)
8	Sri A. Manthiya , Chief Administrative Officer, Principal District and Sessions Judge's Court, Kamareddy	Chief Administrative Officer, Special Sessions Court for Fast Tracking the Cases relating to Atrocities against Women-cum-IV Addl. District & Sessions Court, Nizamabad (vice Sri M.Umeshwar rao transferred)
9	Sri M. Umeshwar Rao , Chief Administrative Officer, Special Sessions Court for Fast Tracking the Cases relating to Atrocities against Women-cum-IV Addl. District & Sessions Court, Nizamabad	Chief Administrative Officer, Family Court, Medchal Malkajgiri District at Medchal (post kept vacant new post sanctioned)
10	Smt. G. Naveena , paper promote from the Unit of the Principal District and Sessions Judge, Medchal Malkajgiri District.	Chief Administrative Officer, I Addl. District & Sessions Court, Bhongir (vice Sri Naveen Kumar Reddy transferred)
11	Sri V. Naveen Kumar Reddy , Chief Administrative Officer, I Addl. District & Sessions Court, Bhongir	Chief Administrative Officer, Principal District Court (Judicial), Ranga Reddy District (vice Sri Ali Asghar Transferred)
12	Sri Ali Asghar , Chief Administrative Officer, Principal District Court (Judicial), Ranga Reddy District.	Chief Administrative Officer, Court of the Principal District and Sessions Judge, Medchal Malkajgiri District (post kept vacant)

Handwritten signature
11/5/2026

13	Sri Mohd. Khan , paper promote from the Unit of the Principal District and Sessions Judge, Medchal Malkajgiri District.	Chief Administrative Officer, VI Addl. District & Sessions Court-cum-VI Addl. MSJ, R.R. District at L.B. Nagar (vice Sri C. Rajagopalaiah transferred)
14	On relief Sri C. Rajagopalaiah , Chief Administrative Officer, VI Addl. District & Sessions Court-cum-VI Addl. MSJ, R.R. District at L.B. Nagar	Chief Administrative Officer, Court of I Addl. Dist. & Sessions Judge-cum-MSJ, R. R. District at L.B. Nagar (vice Smt. P. Anjalee Devi transferred)
15	Smt. P. Anjalee Devi , Chief Administrative Officer, Court of I Additional District & Sessions Judge-cum-MSJ, Ranga Reddy District at L.B. Nagar.	Chief Administrative Officer, Court of VI Additional District and Sessions Judge, Kushaiguda, Medchal Malkajgiri District. (post kept vacant new post sanctioned).
16	Mrs. Vasa Buelah Florence , paper promote from the Unit of the Principal District and Sessions Judge, Kumurambheem Asifabad.	Chief Administrative Officer, Family Court-cum-III Additional District & Sessions Court, Adilabad (post kept vacant)
17	Sri M. Anjaneyulu , paper promote from the Unit of the Principal District and Sessions Judge, Ranga Reddy District.	Chief Administrative Officer, Special Sessions Court for trial of cases relating to atrocities against Women-cum-IV Additional District & Sessions Court, Mahabubnagar (vice Smt. J. Nirmala transferred)
18	Smt. J. Nirmala , Chief Administrative Officer, Special Sessions Court for trial of cases relating to atrocities against Women-cum-IV Additional District & Sessions Court, Mahabubnagar	Chief Administrative Officer, Court of Principal District and Sessions Judge, Mahabubnagar (vice Sri M. Suryanarayana)
19	Sri M. Suryanarayana , Chief Administrative Officer, Principal District and Sessions Court, Mahabubnagar	Chief Administrative Officer, City Civil Court (Admn.), Hyderabad (vice Sri B. Rama Subba Reddy transferred)
20	Sri B. Rama Subba Reddy , Chief Administrative Officer, Chief Judge, City Civil Court (Admn.), Hyderabad.	Chief Administrative Officer, Additional Family Court, Kushaiguda, Medchal Malkajgiri District (new post sanctioned)

21	Sri P. Shiva Shankar , Chief Administrative Officer, Special Sessions Court for trial of cases under SCs/STs (POA) Act, 1989-cum-II Additional District & Sessions Court, Mahabubnagar.	Chief Administrative Officer, Family Court-cum-III Additional District and Sessions Judge, Nalgonda (vice Sri R. Chandra Shekar transferred posting orders w.e.f. 01-06-2026)
22	Sri R. Chandra Shekar , Chief Administrative Officer, Family Court-cum-III Additional District and Sessions Judge, Nalgonda	Chief Administrative Officer, XI Addl. Chief Judge, City Civil Court, Hyderabad (posting orders w.e.f. 01-06-2026)
23	Smt. M. Usha Rani , paper promote from the Unit of the Principal District and Sessions Judge, Nalgonda.	Chief Administrative Officer, I Addl. District & Sessions Court, Kamareddy (vice Sri P. Ramchander Rao transferred)
24	On relief Sri P. Ramchander Rao , Chief Administrative Officer, I Addl. District & Sessions Court, Kamareddy	Chief Administrative Officer, Prl. District and Sessions Court, Kamareddy (vice Sri A. Manthiya transferred)
25	Sri A. Satish Kumar Goud , paper promote from the Unit of the Principal Special Judge for CBI Cases, Hyderabad.	Chief Administrative Officer, Special Sessions Court for Fast Tracking the Cases relating to atrocities against Women-cum-XIII Additional District and Sessions Court-Cum-XIII Additional Metropolitan Sessions Court, Ranga Reddy District at L.B. Nagar (post kept vacant)
26	Sri M. Sridhar , paper promote from the Unit of the Chief Judge, City Civil Court, Hyderabad.	Chief Administrative Officer, V Addl. District & Sessions Court-cum-V Addl. MSJ, R.R. District at L.B. Nagar (post kept vacant)
27	Sri G. Eber Jaya Paul , paper promote from the Unit of the Chief Judge, City Civil Court, Hyderabad.	Chief Administrative Officer, I Addl. District & Sessions Court, Siddipet (vice Sri Sulthan Asif Iqbal transferred)
28	Sri Sulthan Asif Iqbal , Chief Administrative Officer, I Addl. District & Sessions Court, Siddipet	Chief Administrative Officer, Prl. District & Sessions Court, Siddipet. (post kept vacant)

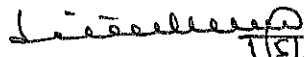
S. S. S. S. S.
15/06/2026

29	Sri M. Ravikanth , paper promote from the Unit of the Principal District and Sessions Judge, Warangal.	Chief Administrative Officer, Family Court, Hanumakonda (post kept vacant new post sanctioned)
30	Smt. J. Raghavamma , paper promote from the Unit of the Chief Judge, City Civil Court, Hyderabad.	Chief Administrative Officer, II Additional Special Judge's Court for CBI Cases, Hyderabad (post kept vacant)
31	Smt. A. Ramadevi , paper promote from the Unit of the Sessions Judge, Hyderabad.	Chief Administrative Officer, Spl. Court under prevention of corruption act for speedy trial of disposal of cases on Fraudulent drawls & misappropriation of scholarships amounts in social welfare & Backward Classes Depts. Embezzlement of funds in social welfare dept., Hyderabad (CBI Unit) (post kept vacant, posting orders w.e.f. 01-06-2026).
32	Sri K.V.S.S.B. Sarma , paper promote from the Unit of the Sessions Judge, Hyderabad.	Chief Administrative Officer, Family Court-cum-III Additional District & Sessions Court, Mahabubnagar (vice Sri P. Srinivasa Rao transferred posting orders w.e.f. 01-06-2026)
33	Sri P. Srinivasa Rao , Chief Administrative Officer, Family Court-cum-III Additional District & Sessions Court, Mahabubnagar	Chief Administrative Officer, Additional Family Court, Ranga Reddy District at L.B.Nagar (posting orders w.e.f. 01-06-2026)
34	Sri H.C. Veera Vasanthudu , paper promote from the Unit of the Principal District and Sessions Judge, Jogulamba Gadwal.	Chief Administrative Officer, Principal District & Sessions Court, Wanaparthy (posting orders w.e.f. 01-06-2026).
35	Sri M. Sudhakar , Chief Administrative Officer, Family Court, Ranga Reddy District.	Chief Administrative Officer, Court of Additional Sessions Judge for trial of Communal Offences-cum-VII Additional MSJ Hyderabad-cum-XXI Additional Chief Judge, City Civil Court, Hyderabad (vice Smt. K. Vanisri transferred)

Srinivasulu Reddy
15/5/2026

36	Smt. K. Vanisri , Chief Administrative Officer, Court of Additional Sessions Judge for trial of Communal Offences-cum-VII Additional MSJ Hyderabad-cum-XXI Additional Chief Judge, City Civil Court, Hyderabad.	Chief Administrative Officer, Family Court, Ranga Reddy District (vice Sri M. Sudhakar transferred)
37	Sri Suryakanth , Chief Administrative Officer, Spl. Sessions Court for trial of cases under SCs/STs (POA) Act, 1989-cum-II Additional District & Sessions Court, Adilabad.	Chief Administrative Officer, Principal District & Sessions Court, Mancherla (vice Sri K. Ramabrahma Chary transferred)
38	Sri K. Ramabrahma Chary , Chief Administrative Officer, Principal District & Sessions Court, Mancherla.	Chief Administrative Officer, Special Sessions Court for trial of cases under SCs/STs (POA) Act, 1989-cum-II Additional District & Sessions Court, Warangal (vice Smt. K. Radha Devi transferred)
39	Smt. K. Radha Devi , Chief Administrative Officer, Special Sessions Court for trial of cases under SCs/STs (POA) Act, 1989-cum-II Additional District & Sessions Court, Warangal	Chief Administrative Officer, Court of VII Additional District and Sessions Judge, Medchal Malkajgiri District at Medchal (post kept vacant new post sanctioned)

- i) All the Unit Heads are hereby directed to relieve the individuals forthwith on receipt of these orders to enable them to join in their new posts and report compliance.
- ii) All the Chief Administrative Officers and the Paper Promotees shall handover charge of their posts to the Senior Superintendent/ immediate juniors of their courts immediately on receipt of these orders and take charge of their new posts.
- iii) The Sessions Judge, Hyderabad and the Principal District and Sessions Judge, Jogulamba Gadwal, are hereby directed to relieve Smt. A. Ramadevi, Sri K.V.S.S.B. Sarma and Sri H.C. Veera Vasanthudu, Paper Promotees of respective Units, on the afternoon of 30-05-2026 to enable them to join in their new posts and report compliance.

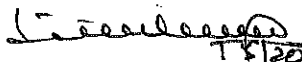

11/5/2026

- iv) Smt. A. Ramadevi, Sri K.V.S.S.B. Sarma and Sri H.C. Veera Vasanthudu shall handover charge of their posts to the Senior Superintendents / immediate juniors of their courts on the afternoon of 30-05-2026 and take charge of their new posts in their new station on or after 01-06-2026.
- v) The Principal District and Sessions Judges, Mahabubnagar and Nalgonda, are hereby directed to relieve Sri P. Shiva Shankar, Sri P. Srinivasa Rao and Sri R. Chandra Shekar, Chief Administrative Officers of respective Units, on the afternoon of 30-05-2026 to enable them to join in their new posts and report compliance.

The Unit Heads concerned are hereby directed not to entertain any application for leave from the individuals concerned. The above individuals are also hereby informed that representation for retention in the present post or any change in the above postings will not be entertained.

The Unit Heads are further directed to send the joining reports of the individuals to this Registry.

Note: Sri S. Chandra Mohan, Sri P. Srinivasa Rao, Sri A. Manthiya, Smt. K. Radha Devi, Sri M. Umeshwar Rao, Sri P. Venkat Reddy, Sri V. Naveen Kumar Reddy, Sri M. Suryanarayana and Sri R. Chandra Shekar are not entitled to draw TA and DA etc., since they are transferred at their request.


18/5/2026
REGISTRAR (ADMN.)

To

1. The Individuals (Through the concerned Unit Heads).
2. The Chief Judge, City Civil Court, Hyderabad.
3. The Sessions Judge, Hyderabad.
4. The Principal Special Judge for CBI Cases, Hyderabad.
5. The Principal District and Sessions Judges, Adilabad, Kumurambheem Asifabad, Mancherial, Siddipet, Nalgonda, Jogulamba Gadwal, Hanumakonda, Warangal, Nirmal, Mahabubabad, Mahabubnagar, Nizamabad, Suryapet, Kamareddy, Wanaparthi, Yadadri-Bhuvanagiri, Medchal Malkajgiri District and Ranga Reddy District.
6. The IV Addl. District & Sessions Judge-cum-IV Addl. MSJ-cum-I Addl. Family Judge, L.B. Nagar. R.R. District.
7. The Spl. Sessions Judge for trial of cases under SCs/STs (POA) Act, 1989-cum-II Addl. Dist. & Sessions Judge, Nizamabad.

8. The I Additional District and Sessions Judge, Suryapet.
9. The Special Sessions Judge for trial of cases under SCs/STs (POA) Act, 1989-cum-VII Additional District & Sessions Judge at Ranga Reddy District at L.B. Nagar, Hyderabad.
10. The Special Sessions Judge for Fast Tracking the Cases relating to Atrocities against Women-cum-IV Addl. District & Sessions Court, Nizamabad.
11. The Judge, Family Court, Medchal Malkajgiri District at Medchal.
12. The I Addl. District & Sessions Judge, Bhongir.
13. The VI Addl. District & Sessions Judge-cum-VI Addl. MSJ, R.R. District at L.B. Nagar.
14. The I Addl. Dist. & Sessions Judge-cum-MSJ, R. R. District at L.B. Nagar.
15. The VI Additional District and Sessions Judge, Kushaiguda, Medchal Malkajgiri District.
16. The Judge, Family Court-cum-III Additional District & Sessions Court, Adilabad.
17. The Special Sessions Judge for trial of cases relating to atrocities against Women-cum-IV Additional District & Sessions Court, Mahabubnagar.
18. The Additional Family Court, Kushaiguda, Medchal Malkajgiri District.
19. The Judge, Family Court-cum-III Additional District and Sessions Judge, Nalgonda.
20. The XI Addl. Chief Judge, City Civil Court, Hyderabad.
21. The I Addl. District & Sessions Judge, Kamareddy,
22. The Special Sessions Judge for Fast Tracking the Cases relating to atrocities against Women-cum-XIII Additional District and Sessions Court-Cum-XIII Additional Metropolitan Sessions Court, Ranga Reddy District at L.B. Nagar.
23. The V Addl. District & Sessions Judge-cum-V Addl. MSJ, R.R. District at L.B. Nagar.
24. The I Addl. District & Sessions Judge, Siddipet.
25. The Judge, Family Court, Hanumakonda.
26. The II Additional Special Judge for CBI Cases, Hyderabad.
27. The Spl. Judge under prevention of corruption act for speedy trial of disposal of cases on Fraudulent drawls & misappropriation of scholarships amounts in social welfare & Backward Classes Depts. Embezzlement of funds in social welfare dept., Hyderabad (CBI Unit).
28. The Judge, Family Court-cum-III Additional District & Sessions Court, Mahabubnagar.
29. The Additional Family Judge, Ranga Reddy District at L.B.Nagar.

30. The Additional Sessions Judge for trial of Communal Offences-cum-VII Additional MSJ Hyderabad-cum-XXI Additional Chief Judge, City Civil Court, Hyderabad.
31. The Judge, Family Court, Ranga Reddy District.
32. The Special Sessions Judge for trial of cases under SCs/STs (POA) Act, 1989-cum-II Additional District & Sessions Court, Warangal.
33. The VII Additional District and Sessions Judge, Medchal Malkajgiri District at Medchal.
34. The Pay and Accounts Officer, Hyderabad.
35. The District Treasury Officers, Adilabad, Kumurambheem Asifabad, Mancherial, Siddipet, Nalgonda, Jogulamba Gadwal, Hanumakonda, Warangal, Nirmal, Mahabubabad, Mahabubnagar, Nizamabad, Suryapet, Kamareddy, Wanaparthi, Yadadri-Bhuvanagiri, Medchal Malkajgiri District and Ranga Reddy District.

Spare...1 Stock...1.

<http://tshc.gov.in/>

